जुल्म-ओ-सितम की जहां पर भी घटनाएं हो रही हैं, उनकी जितनी भर्त्सना की जाए, वह कम है। जहां तक इस घटना का प्रश्न है, मैं सदन को अवगत कराना चाहता हूं कि 14 नवम्बर को प्रिंसिपल सेक्रेटरी, महाराष्ट्र ने इस प्रकरण की सीबीआई जांच कराने दे लिए पत्र प्रेषित किया था और 22 नवम्बर को सीबीआई ने इसकी जांच ... (व्यवधान)...

श्री उपसभापति : आप खामोश रहिए । ... (व्यवधान)... यह ठीक नहीं है ।

श्री सुरेश पचौरी: जो लेटर मिला, उससे सहमित प्रदान करते हुए सरकार को अपना मन्तव्य भेजा। मैं सदन को अवगत कराना चाहता हूं कि 25 नवंबर को इस पूरे प्रकरण के सारे पहलुओं पर, मैं इस बात पर जोर देना चाहता हूं कि सारे पहलुओं पर जांच करने संबंधी 25 नवंबर को सरकार ने नोटिफ़िकेशन जारी कर दिया है। मैं यह और कहना चाहता हूं कि इस पूरे प्रकरण की निष्पक्षता से और सारे पहलुओं से सी.बी.आई. जांच करेगी और हम कोशिश करेंगे कि जो भी इसमें दोषी पाए जाएं उनको कड़ी से कड़ी सजा मिल सके।

Printing of skull bones and dead body on

packets of Bidi

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): Sir, thank you for permitting me to raise an important issue. On 5th July, 2006, the Health Ministry of Government of India issued a notification by which every *bidi* manufacturer has to print skull bones and dead body on every packet of *bidi*. We fully support the National Health Policy, as everybody in the House supports. But the only thing is, by virtue of educating the people we should desist them from smoking. But, instead of getting educated, people are being terrorised by these advertisements. Sir, all political parties in Andhra Pradesh have agitated on this and they made representations. I do not want to politicise the issue but I would like to draw the attention of the Government and get the problem solved.

All the political parties have made representations to the Health Minister. But the Health Minister was rather reluctant to change it. Andhra Pradesh is a very big tobacco growing State. Lakhs of farmers are producing tobacco. Secondly, it is one of the biggest bidi manufacturing States in the country. Around 3.5 crore bidi workers are dependent on this for their livelihood and in Andhra Pradesh, I was told that the figure is 1.5 million. And all are poor people. Girijans are collecting *tendu* leaves from the forest for the manufacture of these bidis. It is a cottage industry and in their respective homes they can roll the bidis. This is the convenience the workers have got. They can make their living by earning Rs.60-70 by rolling a thousand

bidls. Sir, this was agitating the entire people of Andhra Pradesh. The Health Minister has gone to the Press in spite of our request. The Congress MPs too have already represented. We too have represented. Instead of consoling these MPs, he has gone to the Press saying that we are politicising the issue. I leave it to his wisdom.

Recently, the hon. Minister of Labour, Shri Oscar Fernandes has visited Andhra Pradesh because by-elections are there in a particular Parliamentary constituency - Karimnagar. In this constituency, more than 1.6 lakh bidi workers are there. So, they are trying to take advantage of it.

Sir, on this notification issued by the Ministry of Health and the visit by the Labour Minister; he has gone to the Press saying that they are prepared to change the notification and if necessary they would amend the Act. Sir, the Parliament is in Session. We made representation to the hon. Minister in Delhi. Sir, I am at liberty to question the prudence of the Labour Minister going to Andhra Pradesh and making a statement over there rather than making it here. This is the first point. Secondly, it is not confined to his portfolio.

The hon. Chief Minister of Andhra Pradesh too made a statement in Andhra Pradesh saying that he made a representation to * who happened to visit Andhra Pradesh 3-4 days back. He said that she conceded to change the notification. Naturally, everybody in the entire country is looking to her for a solution of the problem. Some political leaders, including the CPI(M), have said that instead of the Minister making that statement, she should have made that statement so that the people could have believed it. The answer came saying that since she did not hold any Constitutional post, the Minister had made the statement. Okay, when she does not have any Constitutional post, in which capacity has she inaugurated the medical college? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. I am not allowing you to go on diverting from the issue. ...(Interruptions)... Please sit dowm ...(Interruptions)...

Please sit down. ...(Interruptions)... Mr. Ramachandraiah, you are concerned about bidi workers. ...(Interruptions)... Please sit down. Mr. Ramachandraiah, you are worried about bidi workers or you are worried about (Intervptions)... If you want to talk about bidi workers, talk about them. But this is not fair. ...(Interruptions)... Please sit down. ...(Interruptions)...

^{*}Not recorded.

- SHRI C. RAMACHANDRAIAH: In what capacity has she inaugurated the medical college? Is she a Constitutional person? ...(Intervptions)...
- MR. DEPUTY CHAIRMAN: Mr. Kurien, please sit down. Mr. Ramachandraiah, you have raised the issue of bidi workers, on labour. You said that thousands of bidi workers are affected. Mr. Chairman has given time on priority towards this subject. Now you are diverting. ...(Interruptions)... I feel, there is no need for you to go into the other subject if you are really genuinely wanting to address the issue. I request you to please address the problem. ...(Intervptions)... Please cooperate. The Chair is capable of taking note of everything, but everybody should not get up and speak. Please sit down. ...(Interruptions)... मिस्टर पाणि, आप बैठिए । ... (व्यवधान)... आप बैठिए । ...
 - Mr. Ramachandraiah... (Interruptions)...
- SHRI C. RAMACHANDRAIAH: Sir, is it not my duty to question. ... (Interruptions)...
- MR. DEPUTY CHAIRMAN: This is not a Zero Hour. ...(Interruptions)... No, she is a Member of the other House. I will not allow you to take her name.... (Interruptions)... You have to raise the issue of bidi workers and the labour issues. ...(Interruptions)... आप बैठिए, आप बैठिए, आप बैठिए । ... (व्यवधान)... I would close the matter if you are not speaking on the bidi workers. ...(Interruptions)...
- Mr. Ramachandraiah, you can dwell on the problems of bidi workers. ...(Interruptions)... अरे ! आप क्या बात कर रहे हैं? ... (व्यवधान)... आप बैठिए । ... (व्यवधान)...
- SHRI V. HANUMANTHA RAO (Andhra Pradesh): The Bill was passed by the TDP. ...(Interruptions)...
- SHRI C. RAMACHANDRAIAH: Sir, I am looking to the supreme personality. I am so weak, I have to have these problems solved. I have to appeal to the supreme personality.
- MR. DEPUTY CHAIRMAN: There is no supreme personality. Please do not use all those adjectives. You have already submitted that it is being politicised and you do not want to politicise it. But I am afraid you are doing it. ...(Interruptions)...

SHRI C. RAMACHANDRAIAH: Humbly, I would like to say that this august House has to establish whether a non-Constitutional personality can inaugurate a medical college.

MR. DEPUTY CHAIRMAN: No, no. That is not the issue ...(Interruptions)... I don't allow you that.. (Interruptions)... That is not the issue before us...(Interruptions)... The issue before us is bidi. You mention about that...(Interruptions)... Otherwise, I will not allow you.. .(Interruptions)... No, no.. .(Interruptions)...

SHRI PRASANTA CHATTERJEE (West Bengal): Sir. I also have something to say...(Interruptions)...

SHRIMATI BRINDA KARAT (West Bengal): Sir, it is a question of life and death of bidi workers... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. I am not allowing other than bidi workers issue...(Interruptions)... At the same time, I cannot allow everybody to speak on bidi workers...(Interruptions)... He can associate himself... (Interruptions)...

SHRIMATI BRINDA KARAT: Sir, it is the issue of workers...(Interruptions)... Sir, he is the leader of the Bidi Workers' Union... (Interruptions)...

SHRI PRASANTA CHATTERJEE: Sir, I have something to say... (Interruptions)...

SHRI PENUMALLI MADHU (Andhra Pradesh): Sir,...

* श्री उपसभापति : आप बैठिए ... (व्यवधान)... Mr. Madhu, please sit down ...(Interruptions)... I am on my legs. Please sit down. Please sit down. आप बैटिए

श्री रुद्रनारायण पाणि (उडीसा) : सर, हम भी बीडी वर्कर हैं ... (व्यवधान)... मैं भी बीडी वर्कर हूं ... (व्यवधान)...

श्री उपसभापति : आप बैटिए ... (व्यवधान)... इस तरह से हाउस नहीं चल सकता ... (व्यवधान)... आप बैठिए ... (व्यवधान)... Please sit down, Mr. Pani. Nothing will go on record... (Interruptions)... Please sit down.

श्री रुद्रनारायण पाणि : आप * ... (व्यवधान)...

^{*}Not recorded.

श्री उपसभापति : आप बैठिए ...(Interruptions)... The entire House sat down, please sit down...(Interruptions)... This is a Zero Hour mention. I am marking it. It is a Zero Hour mention. It is not a discussion. It is not a debate. It is not that Zero Hour is abolished from the Rules. Zero Hour is only to raise a matter of urgent public importance. It is only to mention. There is no need for the Government to respond to the issue raised during the Zero Hour. It is only to bring it to the notice of the Government a matter of urgent public importance. If everybody wants a debate, you give a notice under rules. The hon. Chairman will definitely consider... (Interruptions)...

SHRI N. JOTHI: *

MR. DEPUTY CHAIRMAN: Let us follow the *rules ...(Interruptions)...* It is in your own interest...(*Interruptions*)... It is in the interest of the Members... (*Interruptions*)...

SHRI PENUMALLI MADHU: Sir, I have given a notice...(Interruptions)...

SHRI C. RAMACHANDRAIAH: Sir, let me complete...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Madhu, he has not completed. Let him complete. Please sit down. Don't break toe rules.

SHRI C. RAMACHANDRAIAH: Sir, this particular notification is pertaining to the Ministry of Health ...(Interruptions)...

श्री उपसभापति : खामोश रहने से क्या होता है। If the Government Benches also don't cooperate to run the House, what can I do?...(Interruptions)...

PROF. P.J. KURIEN (Kerala): *

MR. DEPUTY CHAIRMAN: Mr. Kurien, please sit down...(Interruptions)... That is what I have been saying all through...(Interruptions)...

SHRI C. RAMACHANDRAIAH: Sir, now, lakhs of bidi workers in Andhra Pradesh are on roads. They are agitating. And, two persons have already committed suicide. Hon. Members on the other side are also aware of this. Sir, we achieved 8 per cent growth rate. And, an eminent economist, Mr. Jairam Ramesh, knows that it is a job-less growth. He himself has commented this. So, instead of creating jobs, we are throwing out lakhs of workers from the existing employment.

^{*}Not recorded.

We made a humble appeal to the hon. Health Minister. He said that we 8 had been politicising the issue.

MR. DEPUTY CHAIRMAN: You have already mentioned this. Don't repeat it. You have already said that..(*Interruptions*)... Please conclude. I have to run the House. I cannot confine only to one subject...(*Interruptbns*)...

SHRI C. RAMACHANDRAIAH: Sir, this is a very important subject.. (Intervptions)... We have got every right to make a representation about the problems of my State. I am not questioning what happened in the Neyveli Lignite Corporation. What is your disinvestment policy? Why have you withheld disinvestment in NLC? ...(Interuptions)...

MR. DEPUTY CHAIRMAN: You are going again out of track, Mr. Ramachandraiah...(Interruptions)... I don't allow this...(Interruptions)... Nothing will go on record other than bidi workers' issue ...(Intervptions)... I will not allow you to mention everything on earth ...(Intervptions)... Please confine yourself to bidi workers ...(Interruptions)... Nothing will go on record.

SHRI V. HANUMANTHA RAO: *

SHRI PENUMALLI MADHU: *

MR. DEPUTY CHAIRMAN: Mr. Ramachandraiah, there is a time constraint. It is not a debate.

SHRI C. RAMACHANDRAIAH: Sir, they should allow me to complete.

MR. DEPUTY CHAIRMAN: No, no. You are raising issues which are not connected to the subject.

SHRI C. RAMACHANDRAIAH: Sir, my request is..

MR. DEPUTY CHAIRMAN: Mr. Ramachandraiah, I again remind you that it is a Zero Hour mention. It is only to mention a matter of urgent public importance, not to debate. No controversial issue should be raised.

SHRI C. RAMACHANDRAIAH: Sir, the opinion of the hon. Minister is...

MR. DEPUTY CHAIRMAN: No, no. Not necessary. If you want an elaborate discussion, you give a separate notice in the form of substantive motion. I think we have to take a decision...(Interruptions)...

SHRI C. RAMACHANDRAIAH: I request the Health Minister to come to the House because he has made an announcement..(Interruptions)...

^{*}Not recorded.

- MR. DEPUTY CHAIRMAN: Don't show the papers...(Interruptions)... Don't show the papers. ...(Intervptions)... You are a very senior Member. ...(Interruptions)...
- SHRI C. RAMACHANDRAIAH: The situation is very grave. ...(Interruptbns)...
- MR. DEPUTY CHAIRMAN: Don't show the papers. ...(Interruptbns)... It is a bad practice. ...(Interruptions)...
- SHRI C. RAMACHANDRIAH: Sir, instead of giving us an assurance... (Interruptions)...
- MR. DEPUTY CHAIRMAN: You say so; that is sufficient. ...(Interruptions)... You need not show it. ...(Interruptions)...
- SHRI C. RAMACHANDRAIAH: Sir, I have authentic information. ... (Interruptbns)... Let the hon. Minister of Health come... (Interruptions)...
- SHRI SHAHID SIDDIQUI (Uttar Pradesh): When the Congress Party showed the papers, you never asked them not to do it ...(Interruptions)...
- MR. DEPUTY CHAIRMAN: Mr. Siddiqui, this is wrong. ...(Intenvptbns)... Whether the Congress Party does it or you do it or they do it, I will take it up. ...(Intenvptions)...
- SHRI C. RAMACHANDRAIAH: Sir, I will abide by your order. ...(Intervptions)... My request is, to save the millions of beedi workers in this country, let the hon. Minister come to the House and make a statement that he is going to change the notification. Let the Minister come here. Instead of making a statement there, let him come...(Interruptions)...
- श्री रुद्रनारायण पाणि : उपसभापति जी, रामचन्द्रैया जी ने जो कहा है , मैं उससे अपने आपको सम्बद्ध करता हूं।
 - **श्री उपसभापति :** अरे, मैं देता हूं ... (व्यवधान)...
- This is bad. ...(Interruptions)... That is over. Next is Mr. Keshava Rao. ...(Interruptions)... ...(Intervptions)...
 - SHRI K. KESHAVA RAO (Andhra Pradesh): Sir, ...(Interruptions)...
 - SHRI PRASANTACHATTERJEE: ^...(Interruptions)...
- MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... This is bad. ...(Interruptions)... I will give you an opportunity. ...(Interruptions)... I have the names. ...(Interruptions)...

- Mr. Chatterjee, this is not the way. ...(Interruptions)... Some names have already been given. ...(Interruptions)... Please wait for some time. ...(Intervptions)... Have some patience. ...(Interruptions)... This is already taken. ...(Intervptions)... You have made your point. ...(Interruptions)...
- SHRI K. KESHAVARAO: Sir, Shri Ramachandraiah has had his word, please allow me. ... (Intervptions)...
- SHRI C. RAMACHANDRAIAH: I have requested the Minister to come to the House and... (Interruptions)...
- MR. DEPUTY CHAIRMAN: Mr. Ramachandraiah, you have made your point. ...(Interruptions)...
- SHRI C. RAMACHANDRAIAH: Sir, let the Minister come and make a statement here. ...(Interruptions)...
- MR. DEPUTY CHAIRMAN: Mr. Keshava Rao, why are you quarrelling with him? ...(Interruptions)... You address the Chair. ...(Interruptions)... Why are you quarrelling with him? ...(Intenuptions)... He has made his point. ...(Interruptions)... Mr. Ramachandraiah, you have made your point. Please sit down. ...(Interruptions)...
 - SHRI P.G. NARAYANAN (Tamil Nadu): Sir, ...(Interruptions)...
- MR. DEPUTY'CHAIRMAN: Your name is there. You wait. ...(Intervptions)... This is funny. ...(Interruptions)...
 - SHRI K. KESHAVARAO: Mr. Deputy Chairman, S\r...(Intenvptions)...
 - SHRI P.G NARAYANAr* Sir,...(Interruptions)...
- MR. DEPUTY CHAIRMAN: I have got the names. ...(Interruptions)... I will call you. ...(Interruptions)... I have called the other man. ...(Interruptions)... I have got your name. ...(Interruptions)... I don't know in what way I have to say this. ...(Intenuptions)... I have got your name. ...(Interruptions)... I am going to call you. Why are you worried? ...(Interruptions)...
- SHRI K. KESHAVA RAO: Mr. Deputy Chairman, Sir, I thank you. ...(Interruptions)...
 - MR. DEPUTY CHAIRMAN: You just associate yourself. ...(Interruptions)...

SHRI K. KESHAVA RAO: No, Sir, What is the big thing they are doing? ...(Interruptions)... Sir, I will show three letters. ...(Interruptions)...

श्री उपसभापति : आप आहिस्ता बोलिए ... (व्यवधान)... आप आहिस्ता बोलिए ... (व्यवधान)... I am worried about your health. ...(ajgqn)...

SHRI K. KESHAVA RAO: Sir, let me tell you. ...(Interruptions)... Mr. Deputy Chairman, Sir, my name is there in the list from the Congress Party. It is the Ruling Party. ...(Interruptions)... Everybody has spoken, but I have not spoken. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: You speak. ...(Interruptions)... But I am just telling you...(Interruptions)... आप आहिस्ता बोलिए वरना आपकी सेहत पर असर हो सकता है ... (व्यवधान)...

SHRI K. KESHAVA RAO: Please allow me to make my submission. ...(Interruptions)...I assure you, lam not trying to use this debate nor this platform as a playground for politics. I agree with him when he tried to raise the issue about the lives of millions of people. I thank him for romanticising poverty. It is very good. At least, they think of us at this particular time. Let me tell you that the notification about which they are talking is a product of the Act passed by NDA Government. About the Act, the TDP said, 'It is very good, we support it.' Now they blame others. No; I am not doing any politics. ...(Interruptions)... Please, don't say like that. ...(Interruptions)... Perhaps, it is quite possible ...(Interruptions)... I am not doing it. ...(Interruptions)... That was the Act passed... ...(Interruptions)...

श्री एस. एस. अहलुवालिया (झारखंड) : यह तो गलत बात है । एक इश्यू उठाया गया ... (व्यवधान)... यह गलत बात है ... (व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Keshava Rao, what is your point? ...(Interruptions)... आप पेपर मत दिखाइए ... (व्यवधान)...None of the Members is interested in beedi workers. ...(Interruptions)... You are debating TDP and other parties. ... (Interruptions)... This is not correct.... (Interruptions)... You are also doing that and they are also doing that ...(Interruptions)... But, you are not interested in beedi workers. ...(Interruptions)

SHRI K. KESHAVA RAO: Mr. Deputy Chairman, Sir, this is... (interruptions)...

श्री विनय कटियार (उत्तर प्रदेश) : उपसभापति जी, अगर आप अनुमति दें तो ... (व्यवधान)...

श्री उपसभापति : मैं अनुमति नहीं दे रहा हूं , कटियार जी, आप बैठिए ... (व्यवधान)... यह स्व decide होगा चेयरमैंन साहब की इजाजत से, उन्होंने नाम दिए हैं ... (व्यवधान)... आपने भी किया है, वे भी करते हैं ... (व्यवधान)... Mr. Keshava Rao, you need not answer it. ... (Interruptions)...

SHRI K. KESHAVA RAO: Sir, I need one minute please. ...(Interruptions)...

श्री विनय कटियार : सर, मैं भी इस सदन का सदस्य हूं ... (व्यवधान)...

श्री उपसभापति : आप नोटिस दीजिए ... (व्यवधान)... उनको allow किया गया है ... (व्यवधान)...

श्री विनय कटियार : उधर allow किया गया है, तो इधर क्यों नहीं ... (व्यवधान)... सबकी सहमति से हाऊस चलता है ... (व्यवधान)...

SHRI K. KESHAVARAO: Sir...(Interruptions)...

SHRI C. RAMACHANDRAIAH: If you want to defend yourself, request the Minister to come and make a statement *here...(Interruptions)...*

श्री उपसभापति : आप बैठिए ... (व्यवधान)... अहलुवालिया जी, यह क्या तो रहा है, आप देखिए, you must be concerned with this: आप यह क्या देख रहे हैं ... (व्यवधान)...

SHRI K. KESHAVA RAO: Why should we ...(Interruptions)... Sir, ...(Interaiptions)...

MR. DEPUTY CHAIRMAN: Mr. Keshava Rao, nothing is going on record. ...(Interruptions)... Why are you ...(Interruptions)...

SHRI K. KESHAVA RAO: Sir, what I am saying is, I do not ...(Interruptions)...

श्री विनय कटियार : *

MR. DEPUTY CHAIRMAN: Nothing is going on record. Mr. Keshava Rao, आप associate कीजिए। आप मिनिस्टर का रोल क्यों ले रहे हैं? ... (व्यवधान)...

SHRI K. KESHAVARAO: Mr. Deputy Chairman, Sir, I don't want to be unnecessarily furious about... (Interruptions)...

श्री उपसभापति : वे अपनी बात कह रहे हैं ... (व्यवधान)... उसके बाद ... (व्यवधान)...

SHRI K. KESHAVARAO: My anguish is this...(Interruptions)... Whatever

^{*}Not recorded.

the reason, we have brought the Bill...(Interruptions)... There is no doubt about it. ...(Interuptions)... They have supported the Bill, no doubt. ...(Interruptions)... They felt that was one of the best Bills ever ...(Interrupttons)...

श्री उपसभापति : आप morning वाली मीटिंग में आइए, आप इसे वहां mention कीजिए । आप morning वाली मिटिंग में नहीं आते हैं और यहां बैठ कर बोल देते हैं ... (व्यवधान)...

SHRI K. KESHAVA RAO: Sir, if at all there is any person in this country...(Intervptions)...

MR. DEPUTY CHAIRMAN: Nothing will go on record. ...(Intermptbns)... I will give ...(Intervptions)... He is speaking...(Interruptions)...There is one more person...(Intervptions)...

श्री विनय कटियार : *

श्री शाहिद सिद्दिकी : *

MR. DEPUTY CHAIRMAN: Please have patience. I will call you... (Interruptions)...

SHRI K. KESHAVA RAO: It is the product of NDA's decision. Shrimati Sushma Swaraj piloted the Bill. ...(Interruptions)... She said,...(Interruptions)... As a Leader of the Opposition, it is Soniaji, who wrote against it to Vajpayeeji in February 2002. Again, she wrote in March 2002; again, she wrote in August ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Nothing will go on record ... (Intervptions)...

SHRI K. KESHAVA RAO: Mr. Deputy Chairman, Sir, if at all there was another Party, which expressed caution it was the Leftist Party, the CPM, which again wrote to the Minister, and nobody else in this House. And, they want *to...* (Interruptions)...

MR. DEPUTY CHAIRMAN: Nothing will go on record....(Intenvptions)... आप बैठिए न भई ... (व्यवधान)... What is this? आप वहां जाकर बात कीजिए । ... (व्यवधान)... आप free for all करो ... (व्यवधान)... कोई सुन नहीं रहे हैं ... (व्यवधान)... कोई नहीं सुनते ... (व्यवधान)... आप यहां क्यों आते हैं, आप वहां जाकर बात कीजिए । ... (व्यवधान)...

SHRI K. KESHAVA RAO: Sir, the truth is truth...(Interruptions)...

MR. DEPUTY CHAIRMAN: Over? Please finish ...(Interruptions)...

^{*}Not recorded.

SHRI K. KESHAVARAO: Sir, I have only three points to make. I am not trying to challenge Ramchandraiah...f/nfem/pf/onsJ...

MR. DEPUTY CHAIRMAN: I am not able to hear what you are taking and what they are talking. ...(Intenvptions)...

SHRI K. KESHAVARAO: Shri Chandrababu Naidu, TDP, has supported the *B\\\....(Interruptions)......*

MR. DEPUTY CHAIRMAN: वे क्या बोल रहे हैं, मेरी समझ में नहीं आ रहा है ... (व्यवधान)...

SHRI K. KESHAVA RAO: And the Labour Minister...(Interruptions)...

MR. DEPUTY CHAIRMAN: Nothing will go on record. ...(Interruptions)... मैं क्या करुं, आप बोलिए ... (व्यवधान)... रुलिंग पार्टी होकर आप हाऊस नहीं चलाना चाहते हैं, तो मैं क्या करुं ... (व्यवधान)... The Rouse is adjourned till 2 o'clock.

The House then adjourned at fifty-five minutes past twelve of the clock.

The House reassembled at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

SHORT DURATION DISCUSSION

Internal Security Scenario in the country - Contd.

श्री मंगनी लाल मंडल (बिहार): माननीय उप-सभापित महोदय, कल मैंने भारतीय जनता पार्टी के नेता श्री अरुण जेटली का भाषण बड़े गौर से सुना था। उन्होंने कहा कि राजनीतिक दृष्टि से इस विषय पर चर्चा नहीं होनी चाहिए, लेकिन उन्होंने अपने पूरे भाषण में संघ राजनिति की और भारत सरकार द्वारा पिछले तीन-चार वर्षों के जो आंकड़े उपलब्ध कराए गए हैं, उन के बारे में तुलनात्मक दृष्टि से कोई बात नहीं की। उन्हें भारत सरकार को इस बात के लिए appreciate करना चाहिए था कि स्थिति में परिवर्तन हुआ है।

मान्यवर, यह ठीक है कि उग्रवाद व आतंकवाद की घटना से यह देश जूझ रहा है। यह बात भी सही है कि आज आतंकवाद अंतर्राष्ट्रीय समस्या है, लेकिन काश्मीर को व उत्तर-पूर्वी राज्यों को लेकर जो भारत की विशेष परिस्थिति है, उस के पीछे जो कारण हैं, उन की पृष्ठभूमि में इस पर चर्चा होनी चाहिए। महोदय, पहले तो पाकिस्तान से आतंकवादी आते थे, हम इस बात को जानते हैं और भारत सरकार ने इस बात को कई बार दुनिया को जताने का प्रयास किया है। अब दुनिया भी इस बात को जानती है कि पाकिस्तान में, पी0 ओ0 के0 में आतंकवादियों के प्रशिक्षण केन्द्र हैं। आज देश में दो तरह के प्रशिक्षण प्राप्त आतंकवादी इस देश में घुसपैठ कर रहे हैं। ये आतंकवादी पहले काश्मीर में घुसपैठ करते